

SCHEDULE

This is to certify that (*here insert the names, occupation and residence of the owners*) having declared that (*he or they*) are sole owner or owners of the vessel (fishing-vessel *or* harbour-craft) called (*the name*) which is of the burthen of (*number of* ¹*[tons]*)and that the said vessel (fishing-vessel *or* harbour-craft) was (*where and when built*), the said vessel (fishing-vessel *or* harbour-craft) has been duly registered at the port of (*name of port*).

Certified under my hand.

(*Signature of Officer*)

1. Subs. by Act 22 of 1952, s. 9, for "*Bombay khandls*".